

2. Bongaigaon Refinery & Petrochemicals Corpn. Ltd.
3. Rehabilitation Industries Corporation.
4. Bharat Dynamics Limited.
5. Hindustan Prefab Limited.
6. Pyrites, Phosphates & Chemicals Limited.
7. Central Warehousing Corporation.
8. Hindustan Photo Films Mfg. Co. Ltd.
9. Madras Fertilizers Ltd.

B—Chief Executives

1. National Fertilizers Ltd.
2. Hindustan Cables Ltd.
3. Hindustan Paper Corpn.
4. Hindustan Steel-works Construction Corpn.
5. National Textiles Corpn. (MP) Ltd.
6. National Textiles Corpn. (UP) Ltd.
7. Southern Pesticides Corpn. Ltd.
8. Projects & Equipment Corpn.
9. Metallurgical & Engineering Consultancy India Ltd.
10. Indo-Burma Petroleum Company.
11. Bridge & Roof Co. Ltd.
12. National Hydro-electric Power Corpn.
13. National Thermal Power Corpn.
14. Neyveili Lignite Corpn. Ltd.
15. Jute Corpn. of India.
16. Salem Steel Plant.
17. Central Warehousing Corpn. Ltd.
18. National Building Construction Corpn.
19. Nagaland Pulp & Paper Co. Ltd.

20. Bharat Pumps & Compressors Ltd.
21. Bharat Dynamics Ltd.
22. Biecco Lawrie Ltd.
23. National Research Development Corpn.
24. Hotel Corpn. of India.
25. Shipping Corpn. of India.

Taking over of Bajri Bhatti Mines by DSIDC

3686. SHRI P. K. KODIYAN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Delhi Administration had ordered the take over of the bajri bhatti mines by the Delhi Small Industries Development Corporation eliminating the private contractors in August 18, last;

(b) if so, whether Government's attention has been drawn to the report appeared in "Indian Express" dated 3-11-1980 stating that the same contractors are very much in the pictures and the old *status quo* continues; and

(c) if so, the details and Government's action thereto?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The information is being collected and will be laid on the Table of the House.

Import of Pulp for Art Silk Industries

3687. SHRI BHOGENDRA JHA: Will the Minister of COMMERCE be pleased to state:

(a) whether pulp imported from abroad for Art Silk Industries is

channelled through a few private sector monopolists, if so, details thereabout for the method, manner and mechanism for import, distribution inside India and the Pricing Policy; and

(b) whether Art Silk Industry of Amritsar and other areas have to close down about three-fourths of looms due to exorbitant prices charged by the monopoly houses raising the prices of yarn at will at any time, if so, Government reaction thereto and steps to help Art Silk Industry to work at full capacity?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) The import of Rayon-grade pulp is allowed on OGL basis to actual users (Industrials). There is no price or distribution-control on this item.

(b) Government have not received any report about closure of art silk looms in Amritsar or other areas on account of high prices of yarn. Users of art silk yarn are free to meet their requirements of such yarn through imports permitted-on OGL basis, in case of any difficulty in domestic availability.

Extention of Service in Public Corporations

3688. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether following the precedent recently set up in the Railway Board not to give any extension or service to retired Officers Government propose to consider the desirability of issuing similar orders on the side of Public Corporations also like Air-India, which are already plagued with poor management employee relations, not to give any such extensions of service to the Officers of the rank of Director and above;

(b) if so, whether he will lay on the Table a copy of such orders issued by him; and

(c) if not the reactions therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) and (b). Comprehensive instructions on the subject of extension of service to senior officers which were issued by the Bureau of Public Enterprises vide its O.M. dated 27-10-1978 envisage that ordinarily no proposal for extension of service/re-employment beyond the age of superannuation should be considered by the Appointing Authorities, except where the other officers are not ripe enough to take over the job; or where the retiring officer is of outstanding merit; or where it is cessor had been taken well in advance, but the selection could not be finalised for justifiable reasons. These instructions cover all cases of extensions in service in posts appointment to which are made either by the Government or the Public Enterprises themselves.

(c) Does not arise.

Closure of Buckingham and Carnatic Mill in Tamil Nadu

3689. SHRI K. MALLANNA:
SHRI ERA ANBARASU:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Buckingham and Carnatic Mill in Madras, the largest textile mill in the country, is going to be closed down from January, 1981;

(b) if so, the reasons thereof; and

(c) whether Government will consider taking over this textile mill as a sick unit?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The continued non-viable operations of the unit arising out of factors, such as, excess employment of manpower and low levels of production and productivity has led the management to serve a notice of closure under the